

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.12744 of 2023**

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Sadhu Sah alias Sadhu Sahu alias Sadhu Das, Son of Late Raghubir Sah,  
Resident of Village and Post Office-Baigani, Police Station-Bahera, Anchal-  
Benipur, Distinct-Darbhangha. The Pujari of Shri Shri 108 Shri Ram Janki  
Temple, Baigani

... .. Petitioner/s

Versus

1. The State of Bihar Through Secretary, Land Revenue Department,  
Government of Bihar, Patna.
2. The Divisional commissioner, Darbhanga Division, Darbhanga
3. The District Magistrate, Darbhanga.
4. The Sub Divisional Officer, Benipur, District- Darbhanga.
5. The Deputy Collector, Land Reform, Benipur, Darbhanga.
6. The Circle Officer, Benipur, District-Darbhangha.
7. The Anchal Amin, Benipur, District-Darbhangha
8. Shri Yadu Sharma Son of Sarakki Sharma @ SaKhichand Sharma, Resident  
of Village-Kishanpur, Police Station-Bahera, Post Office- Nawada, Anchal  
Benipur, District-Darbhangha.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr.Rajendra Lal Das  
For the Respondent/s : Mr.Sajid Salim Khan ( Sc 25 )

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**CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR**  
**ORAL ORDER**

2      04-01-2024

Heard the parties.

2. Issue notice to the opposite party no. 8 through  
registered covered A/D as well as talbana for which requisites  
etc. must be filed within one week from today.

3. The Divisional Commissioner, Darbhanga is  
directed to dispose of the Land Appeal No. 13/2022 after  
hearing all the concerned parties within six weeks from the date  
of receipt/communication of a copy of this order.



4. List this case after eight weeks.

5. The State is directed to file para wise counter affidavit in this matter before the next date of hearing after disposal of the pending appeal annexing the final order of the appeal.

**(Sandeep Kumar, J)**

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